

साँची बौद्ध-भारतीय ज्ञान अध्ययन विश्वविद्यालय

NOTIFICATION

No.....3.1.../LAW/SUBIS/2016 Date...4./.4/2016

साँची बौद्ध-भारतीय ज्ञान अध्ययन विश्वविद्यालय के ACADEMIC FEE AND SCHOLARSHIP RULES
जिन्हें कार्य परिषद् की बैठक दिनांक 06 मार्च 2016 में स्वीकृति प्रदान की गई है एतद द्वारा यह
नियम लागू किया जाता है। यह परिनियम, "ACADEMIC FEE AND SCHOLARSHIP RULES, 2016"
के रूप में प्राख्यापित होगा।

संलग्न : उक्त परिनियम (कुलपति द्वारा अनुमोदित)

कुलेसचिव ✔ साँची बौद्ध—भारतीय ज्ञाने अध्ययन विश्वविद्यालय

पृष्टा. क्र**3!(3)**/ साँ.बी.भा.ज्ञा.अ.वि.वि. / 2016—17 प्रतितिपि :— भोपाल, दिनाक/ .../ 2016

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गार्ड फाइल।

कुलेश्रेषिव साँची बौद्ध-भारतीय ज्ञान अध्ययन विश्वविद्यालय

ACADEMIC FEE AND SCHOLARSHIP RULES, 2016



Statute No. 20

Sanchi University of Buddhist-Indic Studies, Bhopal



SANCHI UNIVERSITY OF BUDDHIST-INDIC STUDIES

Sanchi, District-Raisen
Established under Act 1, 2013 of 2012

ACADEMIC FEE AND SCHOLARSHIP RULES

1. Short Title and Commencement:

These rules shall be called the "Sanchi University of Buddhist-Indic Studies Academic fees/Scholarship Rules-2016" and these rules shall be applicable for all types of examinations/courses/programmes of the University from the date of notification.

- 2. Definitions and Interpretation:
- 2.1 'University' means the Sanchi University of Buddhist-Indic Studies constituted under the Sanchi University Act, 2012.
- 2.2 'Admission' means admission to any course/programme offered by the University.
- 2.3 'Semester' means a half-year term of any course/programme of the University.
- 2.4 'Central Fees Committee' means a committee formed as per ordinance to decide Tuition fees/Scholarships/Free ships of the University.
- 2.5 'Caution Money' means money deposited, especially by a University student, as security for good conduct
- 2.6 'Academic fees imeans consolidated fee (which includes Admission, Enrolment, Tuition, Medical fee, Sports fee, cultural fees insurance fee, Identity card fee, etc., as applicable) that shall be applicable for PG Course, M. Rhill, Ph. D. Diploma and Certificate course.
- 2.7 'Course Fees Course Fees means consolidated fee Which includes lab fee, departmental fee, course work fee etc. as applicable) that shall be applicable for MRPhil and
- 2.8 'Tuition fee in ution fee means a fee paid for instruction (especially for higher education)
- 2.9 'Charges means a fee paid for Migration Certificate Duplicate Migration Certificate, Transfer certificate, Duplicate Transfer certificate, Character Certificate, Duplicate Character Certificate, Merit Certificate, Mark sheet, Duplicate Mark sheet etc.
- 2.10 'Scholarship' means a grant or payment made to support a student's education, awarded on the basis of academic or other achievement.
- 'Fellowship' means a fellowship which provides financial support to students to pursue higher studies without associated teaching or research responsibilities (as they are in a teaching or research assistantship). Fellowships are generally merit-based internal or external awards to support a student in a full-time course of study.
- 2.12 'Studentship' means a financial grant from a college or university for advanced academic study; scholarship or fellowship.
- 2.13 'Freeship' means an <u>agreement</u> that you do not have to <u>pay</u> fees for a <u>place</u> at a <u>school</u>, <u>college</u>, or <u>university</u> that you would usually have to <u>pay</u> for.
- 2.14 'Foreign Nationals' means Citizens of all countries other than India who are not of Indian origin as defined under PIO.



- 2.15 Persons of Indian Origin (PIO); means a Person having foreign citizenship (except Pakistan and Bangladesh) without; NRI status who holds a Foreign Passport at the time of sending application, consideration for admission and during the period of his/her study, and he/she or anyone/both of his/her; parents or anyone/both of his/her grandparents is (or was)/are (or were) citizen(s) of India by virtue of the provisions of the Constitution of India or Sec 2(b) of Citizenship Act -1955 (Act No. 57 of 1955)
- 2.16 NRI means Non Resident Indian as per the definition given in the section 6 of the Income Tax Act 1961:16. NRI Candidate means a candidate who is a child/ward of the person who has the 'NRI status' as defined under section 6 of the Income Tax Act
- Website' means the official website of the Sanchi University of Buddhist-Indic Studies

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3.1		Structure:	The composit	ion of the C	entral Fees	Committee"	shall be fol	lowing-3		1.
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- Function:
- To decide Academic fees of the University
- 3.5.2 To decide concession and exemption of tuition fee
- To decide Scholarships of the University 3.5.3
- To decide Freeship of the University
- To check academic record of student(s) for renewal of scholarship/ Freeship
- To decide fine amount for delayed payment



4. Academic fees:

- 4.1 All types of Academic fees, shall be administered by the Central Fees Committee of the University
- Fees payable by the student of the University (as per the Annexure-1) for various purposes, shall be as prescribed and may be modified by the Central Fees Committee of the University from time to time.
- 5. Due date and mode of payment:
- All the students including Diploma and Certificate course/ Bachelor degree/ Master degree, M. Phil/Ph. D Scholars shall pay the academic fees to the University at the time of admission and for the subsequent semesters, as prescribed by the University from the beginning of each semester which shall be notified in the information brochure or through official website of the University.
- 5.2 Fees shall be payable online/ offline mode as may be decided by Central Fees Committee of the University.
- 6. Delay or default in payment:
- 6.1 If a student does not pay the fee in due time line shall be levied for the delayed payment as follows:
 - (a) 50/- rupees per day for the first 10 days
 - (b) 100/- rupees per day thereafter up to the last day of the month in which the fee is due.
- In case a student fails to pay his/her fees within 30 days from the last date prescribed for the fees, he/she shall be considered as defaulter and his/her name shall be removed from the rolls of the University.
- A student whose name has been struck off the rolls of the University under the clause 6.2 of Section Atmay be re-registered on the recommendation of the Central Admission Committee concerned and on payment of airears of fees in full including the fine together with a readmission fee as prescribed by Central Fees Committee of the University:
- Whenever a student proposes to withdraw from the University, he/she must submit an application in advance to the Dean of the School concerned through the Head of the Department /Center intimating the date of his / her withdrawal, failing which he/she shall continue to be on the rolls of the University for a maximum period of one month, following the month up to which the fees have been paid. He / she is also required to pay all fees / charges that may fall during this Period.
- 7. Fees Chargeable from NRI / PIO/ Foreign National Category:
- 7.1 Candidates admitted under the NRI/PIO Category shall be required to pay a sum of US\$ 500/- (or an equivalent sum in Indian Rupees) per semester in addition to the normal fees as applicable to the Programme of Studies to which admitted.
- 7.2 Candidates admitted under the Foreign National Category shall be required to pay a sum of US\$ 500/- (or an equivalent sum in Indian Rupees) per semester in addition to the normal fees as applicable to the Programme of Studies to which admitted.



- 7.3 Foreign students nominated/sponsored by Government of India under various Cultural Schemes would pay normal fee at par with Indian students.
- 8. Concession and Exemption:
- 8.1 Fees concession for SC/ST/OBC category (except those who are in creamy layer) students as per Government of MP directives shall be applicable. The benefit of Concession will be available; only to the domiciles of Madhya Pradesh.
- 8.2 Blind students shall be exempted from payment of Tuition Fee only.
- 8.3 Physically challenged Students (disability mark more than 50%) shall be exempted from the payment of Tuition Fee only.
- 9. Refund of fees:
- 9.1. Caution money is refundable, on an application from the student on his/her leaving from the University; after deducting all dues against him/her.
- 9.2 If any student does not claim the refund of any amount lying to his/her credit within one calendar year of leaving the University it shall be deemed to have been donated by the Students to the University

SCHOLARSHIPS AND FREESHIPS

- 1. In order to encourage meritorious and deserving students to pursue courses of studies and research in the University without great financial strain the University shall strive to provide for adequate number of scholar ships (ellowships) and freeships
- 2. All types of Scholarships and freeships, shall be administered by the Central Fess Committee of the University.
- 3. One candidate can avail only one type of scholar ship/freeships.
- 4. Full Freeships/half freeships/क्षा हार्ग समातन
- 4.1 Award of freeship shall mean and include exemption from the payment of tuition fees chargeable by the university on per credit basis, as notified in the prospectus.
- 4.2 Applications for freeship shall be submitted on the prescribed form to the Dean of the School concerned through the Head of the Department / Director of the Centre within 30 days from the date of commencement of the Semester or by such other date as may be specified by the Central Fees Committee:
- 4:3 While making recommendations by the Dean on the application of students for grant of Full freeship/half freeships, the following factors shall be taken into account
 - a. Financial position of the student
 - b. Academic record of the student.

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- c. Conduct regularity and punctuality of the student.
- d. Progress and performance of the student in studies.

- e. Any other factor, which shall also be recorded.
- 4.4 In case the number of applicants seeking freeships exceeds the number of free-ships available, the Central Fees Committee may recommend half freeships to some of the applicants so that the total of freeships does not exceed the prescribed limit.
- 4.5 The list of students selected for the grant of Full freeships/half freeships shall be notified by the Dean of the School concerned within 30 days from the last date of the receipt of application.
- 4.6 Full Freeships/half freeships granted during the academic year shall not be renewed automatically in the following year. The Students in need of such concession shall be required to submit fresh applications every year, which shall be considered along with new applications received in the year on the basis of performance in the semester.
- 4.7 A Full freeship/half freeship granted to a student may be cancelled if his/her conduct or progress in studies is found to be unsatisfactory.
- 4.8 No exemption in Examination and Library fees the Examination and Library fees shall be paid by the student.
- 5. Scholarships
- 5.1 Scholarship for Special Merits
- 5.1.1 The top three rank holders having 80% and above in the entrance examination of any programme/course offered by the University (excluding Ph. D and MaPhil Programmes) will be awarded University scholarship for special merits. (as per Annexure 2)
- There shall also be a scheme of merit scholarship where the first second and third rank holders in every subject will be awarded scholarship (for each School) which shall be decided by the University from time to time.
- 5.1.3 The Central Fees Committee of the University shall review and decide the eligibility criteria for awarding scholarship for special merit and is empowered to discontinue scholarship for special merit if conduct or progress of the student is found below the CGPA 8.0 in the each semester examination of any programme/course of the University.
- 5.2 Scholarship for BPL Students:
- 5.2. The top three BPL rank holders having 70% and above in the entrance examination of any programme/course offered by the University (excluding Ph. D and M. Phil Programmes) will be awarded BPL scholarship as per Annexure-2.
- 5.2.2 Scholarship shall discontinue In case, the conduct or progress of the student is found below the CGPA 7.0 in each semester examination of any programme/course of the University.



5.3 Scholarship for M. Phil./ Ph.D.Students:

- 5.3.1 All M. Phil./ Ph.D. students of the University shall be entitled for award of scholarship as per Annexure-2.
- 5.4 The University shall have power to institute endowments from time to time in accordance with the Sanchi University Ordinance.

Annexure-1

Fees Structure

Students admitted to P.G M. Phil./Ph.D. Diploma/Certificate or any other course or programme of the University shall pay the fees specified in columns respectively of the table below:

FEES FOR THE ACADEMIC SESSION 2016-17

ACADEMIC FEES	AMOUNT	CHARGES	AMOUNT
General	為飲養養計劃	Certificates	
Ad mission	\$ 1,1000 · · · ·	Migration Certificate	A 3 4 4 100 A 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4
En rollment fee	100	Duplicate Migration Certificate	100-
Tuition fee	as per Table No. 1	J.cañsfer Certificate	,100
	44	Duplicate/Fransier@entificate	100
Caution Money (Refundable)	20001	Character Centificate	100
	A SEL	Duplicate Character Certificate	100
Me dical Fee	至 250 分	Merit Gertificate 1981	50
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Sports fee	50,\\(\)	Duplicate mark sheet	, 100
Cu I tural fee	50%	Degree/Provisional certificate	150,
Ins urance	50 %	Transcription of Mark sheet / Degree	100
Ide ntity Card	到 50 E	Change of Name (each document)	100
M.Phil/Ph.D.		एवं ध्रमः अवगतनः ।	第四次是由自己的 主
M.Phil Registration	3000	法院配证 医型裂合环体基础 医变色性	"是是我们的现在分词,我们就是我们的人,我们就是我们的人,我们就是我们的人,我们就是我们的人,我们就是我们的人,我们就是我们的人,我们就是我们的人,我们就是我们
Ph. D Registration	5000	家族的1000克拉克斯2000克拉克斯200克克斯	能不够的。
Ph., D Extension	₹61000 kg	· 1966年1月1日 - 1966年1月 - 1	

Table No. 1

	Course Fe	es 🦠		Tuiti	on Fees	CHA BARTAGA KA	
	Ph/D	: M. Phil	M.A	PG Diploma 💯	ஞ்.Diploma ∙ு	Certificate	Contraction of the Contraction o
Γ	2000	1000	800	2000	رُنے 2000 <u>ان</u>	1000(1 to	2 months) 🟃
l	Per sem.)	(Per sem.)	(Per sem.)	(Per sem.)	(Per sem.)	2000(3 to 6	3 months)

Annexure-2 Scholarships:

Scholarship type	Duration	Total Number of Scholarship	Scholarship Amount	Contingency	Total	Grand Total
BPL	09 Months	03 Candidates	3000 Per Month	NA	27,000 in a Academic year/ Candidate	81,000
Special Merit Scholarship	09 Months	03 Candidates	3000 Per Month	NA	27,000 in a Academic year/ Candidate	81,000
Merit Scholarship (For Each School)	09 Months	03 Candidates	3000 Per Month	NA	27,000 in a Academic year/ Candidate	81,000
M. Phil Scholarship	18 Months	Each Candidate	8000 Per Month	500		
Ph. D Scholarship		Each V.Candidáte	14000 Per	1000		

